

**Withdrawal of Reservation Quota at
Karimganj Junction**

6075. SHRI SUDARSHAN DAS: Will the Minister of RAILWAYS be pleased to state:

(a) whether the quota at of six berths in three — tier sleeper accommodation for Karimganj Junction in the Barak Valley Express and Cochar Express which runs daily in between Silchar and Guwahati has been withdrawn; and

(b) if so, the reasons therefor and time by which this quota of berths would be restored?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b). Consequent upon introduction of an additional sleeper coach between Dharamagar and Guwahati, direct reservation facility has been provided at Karimganj itself, instead of earlier at Badarpur by 12 Barak Valley Express and 202 Cachar Express trains. This, however, necessitated adjustments of reservation quota resulting in marginal reduction in sleeper berths to the extent of 4 berths. At the same time, however, the sitting accommodation has increased by three seats.

[*Translation*]

**Patna — Barwadih — Barakakana Rail
Link**

6076. SHRI YOGESHWAR PRASAD YOGESH: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal to extend Patna - Barwadih railway line upto Barakakana;

(b) if so, the action being taken thereon

and the steps taken to expand railway facilities on this route and by what time the same are likely to be completed; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (c). Patna - Barwadih - Barakakana rail link already exists. On this route, a number of important works to deal with anticipated increase in traffic have been approved, viz.

- i) Garwa Road - Sonnagar section Doubling.
- ii) Patna - Gaya section: Line Capacity Works.
- iii) Development of Depot Yard for North Karanpura area.
- iv) Barwadih: Depot for repairs to BOXN wagons.

According to present indications, the above works are likely to be completed within the next 3 years, i.e. by March'91.

[*English*]

**Meeting of Central Advisory Board of
Education**

6077. SHRI H.N.NANJE GOWDA:
SHRI BALWANT SINGH RA-
MOOWALIA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Central Advisory Board of Education (CABE) held a meeting on March 11 and 12 to review the implementation of the new education policy and the programme of action;

(b) if so, the details of the discussions held; and

(c) Government's reaction thereto?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P.SHAH): (a) to (c). The Central Advisory Board of Education (CABE) in its meeting held on 11-12 March, 1988 took stock of the progress of implementation of NPE at the Center and the States and discussed various ways and means to fully implement the National Policy on Education (1986) and the Programme of Action (1986) by the end of the VII Five Year Plan. Specifically, all issues concerning elementary and school education, University and higher education, technical education and education of the disadvantaged groups were gone into. It was decided to have a full meeting of Central Advisory Board of Education in due course as regards the formulation of the VIII Five Year Plan. The Board further reiterated the need for fully involving voluntary agencies and all other organisations concerned with education, with a view to realise the goals set forth in the Policy Document and the Programme of Action.

Delay in Placing Orders for Purchase of Aircraft for I.A.

6078. SHRI DIGVIJAY SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the date of placing first order during the last three years for purchase of additional aircraft for Indian Airlines;

(b) whether the orders had to be placed much earlier to avoid shortage of planes;

(c) if so, the turn over and profits lost due to such delays in purchasing of planes; and

(d) the steps being taken to rectify such delays?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA):

(a) Indian Airlines, with the approval of the Central Government, have already signed an agreement on the 15th March, 1986 with M/s. Airbus Industrie for the purchase of 19 Airbus A — 320 aircraft for delivery during April 1989 to March 1990.

(b) No, Sir.

(c) and (d). Do not arise.

Opening of OGHS Dispensary in Vasant Vihar, New Delhi

6079. SHRI RAM PUJAN PATEL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any request was received during the year 1987 for opening of C.G.H.S. allopathic dispensary in Vasant Vihar, C.P.W.D. Complex, New Delhi.

(b) whether similar requests for opening of unani, homoeopathic and ayurvedic dispensaries in that area have also been received;

(c) if so, the action taken so far; and

(d) when Government propose to open one dispensary of each system of medicine in that area?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARISAROJ KHAPARDE):

(a) to (c). Request had been received in December, 1987 for opening of CGHS dispensary in Vasant Vihar. Vasant Vihar is already covered under existing CGHS dis-